

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI

Application No. 225 OF 2024

IN THE MATTER OF:

K.Saravanan,
Son of Kasinathan,

... Applicant

Vs

The Chennai Metropolitan Water Supply and Sewerage Board and Ors

... Respondents

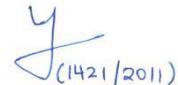
MEMO FILED ON BEHALF OF THE APPLICANT

The Applicant respectfully submits as follows:

1. In Nemeli, near the inter continental hotel, illegal construction of sea walls which is rumoured to be by private parties is continuing unabated despite the authorities being aware of it and despite this being pointed out several weeks ago. No action has been taken.

It is prayed that this Hon'ble Tribunal may be pleased to take this memo on record, pass such further orders and thus render justice.

Dated at Chennai on this the 12th day of August 2024



(1421/2011)

Counsel for the Applicant





